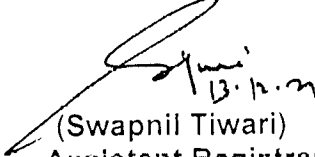


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 13/12/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/12/2021 is circulated for information.


(Swapnil Tiwari)
Assistant Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT All Benches
3. Chief Commissioner (AR), CESTAT, New Delhi.
4. PS to Registrar/DRs/All A.Rs including Regional Benches.
5. Computer Section (for uploading on website)
6. Office copy/Guard File

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.12.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	6	0	0	0	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	5	5	1	0	15	1	3	7	3
2009	44	67	147	0	106	37	14	14	37
2010	45	16	202	7	470	68	14	67	17
2011	22	35	548	66	495	154	16	207	60
2012	52	471	435	93	681	466	63	292	387
2013	94	717	497	624	697	947	45	438	302
2014	147	1008	600	940	960	956	74	542	373
2015	176	974	564	1186	939	944	114	454	273
2016	274	1656	978	1175	1129	1042	105	356	477
2017	515	1609	880	1112	1027	907	122	534	564
2018	1302	2083	2399	1491	1043	1123	232	963	518
2019	1396	2254	1742	1087	399	2058	299	617	340
2020	938	1380	592	458	246	829	541	377	343
2021	1847	1984	747	673	786	979	601	413	601
TOTAL	6885	14269	10332	8912	8998	10523	2244	5285	4314

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of november, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	17	603	50(42 order reserved)	
2	MUMBAI	1	17	17	One application received.
3	KOLKATA	93	142	51	Order Reserved-18
4	CHENNAI	1	2	To be posted in the next Division Bench.	NA
5	BANGALORE	4	97	16	07 Misc. applications are also disposed.
6	AHMEDABAD	18	465	80	
7	ALLAHABAD	0	0	02 filed in earlier month including SVLDRS	
8	CHANDIGARH	43	13	34	
9	Hyderabad	2	nil	6	NA

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of november, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6944	69	128	6885
MUMBAI	14359	111	201	14269
KOLKATA	10309	74	51	10332
CHENNAI	8891	44	23	8912
BANGALORE	8809	205	16	8998
AHMEDABAD	10559	44	80	10523
ALLAHABAD	2086	168	10	2244
CHANDIGARH	5284	35	34	5285
HYDERABAD	4294	26	6	4314
TOTAL	71535	776	549	71762

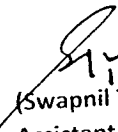
MONTHLY STATEMENT FOR THE MONTH OF NOVEMBER 2021 AS ON 01/12/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	1004	2548	3326	66	6944	0	6	30	25	8	69	0	0	0	0	0	0	0	1	7	3	0	11
MUMBAI	3892	5699	4768	0	14359	0	12	32	54	0	98	0	7	6	0	0	13	0	0	0	0	0	0
KOLKATA	3910	2554	3845	0	10309	406	11	37	26	0	74	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1867	3455	3569	0	8891	15	4	19	21	0	44	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2078	1544	5187	0	8809	10	23	125	57	0	205	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4836	2916	2807	0	10559	28	7	26	11	0	44	2	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	628	615	843	0	2086	66	7	142	14	0	163	1	3	0	2	0	5	0	0	0	0	0	0
CHANDIGARH	2219	978	2087	0	5284	0	7	7	21	0	35	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1132	980	2182	0	4294	11	15	3	8	0	26	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	21566	21289	28614	66	71535	536	92	421	237	8	758	3	10	6	2	0	18	0	1	7	3	0	11

- 1 Sanctioned strength of the Members is 33 and working strength is 16 as on 01.12.2021
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of November , 2021 for 25 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. P. Dinesha Member(Judicial)	6
	2 Sh. Ashok Jindal, Member(Judicial)	Nil	12	Sh. Ajay Sharma Member(Judicial)	1
	3 Sh. Anil Choudhary, Membe (Judicial)	2	13	Ms. Rachna Gupta Member(Judicial)	1
	4 Sh. S. K. Mohanty, Member (Judicial)	1	14	Mr.Sanjiv Srivastava Member (Technical)	1
	5 Sh. Ramesh Nair, Member (Judicial)	NIL	15	Dr. Suwendu Kumar Pati, Member(Judicial)	6
	6 Ms. Sulekha Beevi C.S., Member(Judicial)	1	16	Mr. P. Anjani Kumar, Member(Technical)	0
	7 Sh. P. K. Choudhary, Member (Judicial)	5			
	8 Sh. Raju,Member(Technical)	0			
	9 Sh. C.J. Mathews,Member(Technical)	1			
	10 Sh. P. Venkata Subba Rao Member (Tech)	0			

TRANSFERED TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
0	1	7	3	0	11	0	15	13	93	7	128	0	995	2565	3258	67	6885	0
0	0	0	0	0	0	0	42	38	121	0	201	0	3869	5699	4701	0	14269	0
0	0	0	0	0	0	0	15	11	25	0	51	0	3912	2580	3866	0	10332	406
0	0	0	0	0	0	0	6	5	12	0	23	0	1865	3469	3578	0	8912	15
0	0	0	0	0	0	0	6	1	9	0	16	5	2095	1668	5235	0	8998	10
0	0	0	0	0	0	0	6	13	9	0	80	0	4785	2929	2809	0	10523	28
0	0	0	0	0	0	0	58	13	9	0	80	0	632	757	855	0	2244	67
0	0	0	0	0	0	0	6	0	4	0	10	0	632	757	855	0	2244	67
0	0	0	0	0	0	0	6	0	4	0	10	0	632	757	855	0	2244	67
0	0	0	0	0	0	0	2	3	29	0	34	0	2224	982	2079	0	5285	0
0	0	0	0	0	0	0	2	3	29	0	34	0	2224	982	2079	0	5285	0
0	0	0	0	0	0	0	6	0	0	0	6	0	1141	983	2190	0	4314	11
0	0	0	0	0	0	0	6	0	0	0	6	0	1141	983	2190	0	4314	11
0	1	7	3	0	11	0	156	84	302	7	549	5	21518	21632	28571	67	71762	531


 10.12.21
 (Swapnil Tiwari)
 Assistant Registrar.